

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.60/(MAH)/2009  
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

V/s.  
Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepti Mishra	Advocate for resp. no. 1 & 2	
2.	Adv. Abbas Mandrivale /b. Raval-Shah & Co.	Advocates for petitioner	

Order

**C.P. No. 60/397-398/CLB/MAH/2009**

1. Ld. Counsels respectively from both the sides are present, representing Cross-Petitions.
2. By consent of both the sides next date of hearing is fixed on 10.11.2016, duly noted down.

Dated: 20.09.2016

Shri M.K. Shrawat  
Member (Judicial)